

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.128 of 2019

In the matter of:

Regal Machaine Tools Pvt Ltd & Ors

Appellant

Vs

Kaushy Lal & Ors

Respondent

Mr. Pranab Prakash, Advocate for appellant.

Mr. Naman Joshi, Advocates for R1 to R4.

ORDER

20.08.2019- Pursuant to filing of fresh particulars of Respondent No.5, notice has been issued through mode of speed post. Notice is reportedly in transit.

Mr. Pranab Prakash, Advocate appearing on behalf of appellant submits that learned counsel for the appellant Mr. Mani Bhushan Sinha has not been able to appear today on account bereavement in the family. The appeal is accordingly adjourned. Post the matter for admission (after notice) on **12th**

September, 2019.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn